



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,30th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 2**

**[DIVISION BENCH-I**

**THIS BENCH WILL SIT AT 2:00 PM]**

| Sr.No.   | Case Number                            | Main Parties  | Petitioner Advocate  | Respondent Advocate |
|--|--|---|--|---------------------|
| <b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b> |  |   |  |                     |
| 19   | <a href="#">WP(C)/4828/2024</a><br>B/O | NIRANJAN ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR. M U MAHMUD<br>MRS. M SAIKIA<br>MR S H MAHMUD<br>MR S ISLAM<br>MS. D BORA | GA, ASSAM           |

LEAVE NOTE OF ADVOCATES FOR 30/09/2024

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
| 2)  | MR. S K SAHARIAH    | 10-09-2024 | To | 21-10-2024 |
| 3)  | MS. B M CHETRI      | 11-09-2024 | To | 06-11-2024 |
| 4)  | J SHARMA            | 17-09-2024 | To | 04-10-2024 |
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[CIVIL BENCH-II AND CRIMINAL MATTERS]

| Sr.No.           | Case Number                              | Main Parties  | Petitioner Advocate    | Respondent Advocate                              |
|------------------|--|---|------------------------|--|
| <b>ADMISSION</b> |  |   |                        |  |
| 55               | <a href="#">WP(C)/2420/2022</a><br>FIXED | SMTI RUNUMI DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                | MR. I ALAM<br>MR. T SK | SC, ELEM. EDU<br>SC, FINANCE                     |
| <b>ORDERS</b>    |  |   |                        |  |
| 56               | <a href="#">WP(C)/1028/2024</a><br>B/O   | ASHRAFUL ALAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                  | MD. S Z B AKLAS        | SC, ELEM. EDU<br>GA, ASSAM                       |
| 57               | <a href="#">WP(C)/2271/2024</a><br>B/O   | JIBAN CH. CHOUDHURY AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR. S HAZARIKA         | MR. P K DAS(R-35,66)<br>SC, SEC. EDU.<br>SC, BTC |

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

| Sr.No.           | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate   |
|------------------|--|---|---|---|
| <b>MOTION</b>    |  |   |   |   |
| 53               | <a href="#">WP(C)/5115/2024</a><br>B/O   | NEW EVERGREEN NGO<br><b>Versus</b><br>THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS              | MR D DEKA<br>MR N J KUMAR   | SC, GMC   |
| 54               | <a href="#">WP(C)/5118/2024</a><br>B/O   | UTTARAN SOCIAL WELFARE SOCIETY<br><b>Versus</b><br>THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS | MR D DEKA<br>MR N J KUMAR   | SC, GMC   |
| <b>ADMISSION</b> |  |   |   |   |
| 55               | <a href="#">WP(C)/2663/2023</a><br>FIXED   | RAKESH KUMAR SINGHHANIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                       | MR. D K JAIN  | GA, ASSAM<br>SC, WATER RESOURCE   |
| 56               | <a href="#">WP(C)/3508/2024</a><br>(CONNECTED WITH ITEM NO. 40 IN THE DAILY LIST), FIXED | TALEBAR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                 | MR. Y S MANNAN<br>MR. R ALI<br>MD S HUSSAIN<br>MR M Z SHAH<br>MR. S RAHMAN<br>MS N DEKARAJA<br>MD R ISLAM     | SC, P AND R.D.<br>GA, ASSAM<br>MR H A AHMED (R-4)   |
|                  | <b>WITH</b><br><a href="#">I.A.(Civil)/2531/2024</a><br>in WP(C)/3508/2024               | SAFIQUL ISLAM<br><b>Versus</b><br>TALEBAR RAHMAN AND 3 ORS                                      | MR H A AHMED  | SC, P AND R.D.<br>MD S HUSSAIN  |
| <b>HEARING</b>   |  |   |   |   |
| 57               | <a href="#">WP(C)/3871/2020</a><br>WITH LCR, FIXED                                       | JATIN RAJKONWAR AND 6 ORS.<br><b>Versus</b><br>UNION OF INDIA AND 2 ORS.                        | MR A DASGUPTA<br>MR. A D GUPTA<br>MS. B DAS   | MR G N SAHEWALLA, (R-2,R-3)<br>MR. A K DUTTA<br>MR H K SARMA, (R-2,R-3)<br>MR M SAHEWALLA, (R-2,-3)<br>MS T J SAHEWALLA, (R-2,-3)<br>ASSTT.S.G.I. |
| 58               | <a href="#">WP(C)/1436/2022</a><br>FIXED   | MUNUSH DAIMARI @ MUNUSH KUMAR DAIMARI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.         | MR. P J SAIKIA, SR. ADV<br>MR G KAKOTI<br>MR. K BORUAH<br>MR. P THAKURIA<br>MR. D KHAKHALARY<br>MR K J SAIKIA | SC, FOREST  |

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[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL SIT AT 2:00 PM]

| Sr.No.        | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate                          |
|---------------|--|---|---|--|
| <b>MOTION</b> |  |   |   |  |
| 28            | <a href="#">WP(C)/1090/2024</a><br>FIXED, WITH LCR | ABDUL SALAM<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                      | MR. S A AHMED<br>MISS M GOGOI<br>MR. F A AHMED<br>A. KHANAM<br>C S KAMTHONG | GA, ASSAM<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T |
| 29            | <a href="#">WP(C)/5092/2024</a><br>B/O             | TABIBAR RAHMAN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                   | MR. P MAHANTA<br>C SARMA<br>V KHAKHALARY                                    | GA, ASSAM<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T |
| 30            | <a href="#">WP(C)/5119/2024</a><br>B/O             | MUSLEMA KHATUN @ MOSLEMA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS. | MR. A R BHUYAN<br>MR N Z CHOUDHURY<br>MR S ABDULLAH                         | GA, ASSAM<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T |

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-II]**

**THIS BENCH WILL RISE AT 1:00 PM]**

| Sr.No.        | Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate   |
|---------------|--|--|---|---|
| <b>ORDERS</b> |  |  |   |   |
| 33            | <a href="#">I.A.(Civil)/3091/2024</a><br>FIXED<br>in El.Pet./1/2024<br><b>WITH</b><br><a href="#">El.Pet./1/2024</a>                         | KRIPANATH MALLAH<br><b>Versus</b><br>HAFIZ RASHID AHMED CHOUDHURY E<br><br>HAFIZ RASHID AHMED CHOUDHURY<br><b>Versus</b><br>KRIPANATH MALLAH | MR. D SAIKIA<br>MR P NAYAK<br>MS. PADMINI BARUA<br><br>MR K P PATHAK<br>MR. A M AHMED<br>MR. M K HUSSAIN<br>MR. M A CHOUDHURY<br>MS S SARMA HAZARIKA<br>MR. I U CHOWDHURY | MR K P PATHAK<br><br>MR. D SAIKIA(R-1)<br>MR. S K TALUKDAR(R-1)<br>MRS P BARUA (R-2 AND 3)<br>MR P NAYAK(R-1) |
| 34            | <a href="#">I.A.(Civil)/3095/2024</a><br>IN REV.PET 35/20 WITH WP(C)<br>1421/18 (BOTH D/O), B/O<br>in Review.Pet./35/2020<br><br><b>WITH</b> | GAUHATI UNIVERSITY AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. P J PHUKAN  | SC, HIGHER EDU<br>MR R DHAR<br>MR. R MAZUMDAR<br>MR. S BHUYAN<br>SC, SEC. EDU.<br>SC, FINANCE                 |
| 35            | <a href="#">Cont.Cas(C)/163/2020</a><br><br><b>WITH</b>  | MRIDULA SARMA<br><b>Versus</b><br>HEMENTA KUMAR NATH   | MR. J I BORBHUIYA<br>MR R DHAR<br>MR G ALAM<br>MR. L MOHAN<br>MR. H ROHMAN<br>MR B C MUCHAHARY<br>MR A HOSSAIN  | MR. P J PHUKAN<br>MR P P PHUKAN   |
| 36            | <a href="#">Cont.Cas(C)/597/2022</a><br><br><b>WITH</b>  | SMTI MRIDULA SARMAH<br><b>Versus</b><br>DHARMAKANTA MILI, ACS AND ORS.   | MR. J I BORBHUIYA<br>MR R DHAR<br>MR G ALAM<br>MR. L MOHAN<br>MR. H ROHMAN<br>MR B C MUCHAHARY<br>MR A HOSSAIN  | MR. P J PHUKAN<br>MR. K GOGOI(R-1)  |

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL RISE AT 1:00 P.M.]**

| Sr.No.  | Case Number                               | Main Parties   | Petitioner Advocate   | Respondent Advocate        |
|---|---|--|---|----------------------------|
| <b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b> |   |  |   |                            |
| 63  | <a href="#">Arb.P./34/2020</a><br>BY SLIP | BEB-DDS-RKD (JV)-NAYAK (JV)<br><b>Versus</b><br>NORTH EAST FRONTIER RAILWAY AND ANR. | MR G N SAHEWALLA<br>MR. U K NAIR<br>MR H K SARMA<br>MR. R SINGHA<br>MR. M SAHEWALLA | MS G SARMAH<br>SC, RAILWAY |
| 64  | <a href="#">Arb.P./25/2024</a><br>BY SLIP | M/S ASEAN AGENCIES<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                  | MR A SAIKIA<br>R BARMAN   | MR. K GOGOI<br>DY.S.G.I.   |
| <b>MOTION</b>   |   |  |   |                            |
| 65  | <a href="#">Arb.P./43/2024</a><br>B/O     | M/S GR (JV),<br><b>Versus</b><br>UNION OF INDIA                                      | MR. SAILENDRA DEKA<br>MR JITENDRA DAS<br>MS L RONGPIPI                              | DY.S.G.I.                  |
| 66  | <a href="#">Arb.P./44/2024</a><br>B/O     | M/S GR (JV)<br><b>Versus</b><br>UNION OF INDIA                                       | MR. SAILENDRA DEKA<br>MR JITENDRA DAS<br>MS L RONGPIPI                              | DY.S.G.I.                  |

LEAVE NOTE OF ADVOCATES FOR 30/09/2024

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
| 2)  | MR. S K SAHARIAH    | 10-09-2024 | To | 21-10-2024 |
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| 9)  | MR. M K MAJUMDAR    | 25-09-2024 | To | 30-09-2024 |
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| 11) | MR R GOENKA         | 26-09-2024 | To | 04-10-2024 |
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| 13) | MS A.SARMA          | 30-09-2024 | To | 05-10-2024 |
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|     |                     |            |    |            |
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| 16) | MRS. M CHATTERJEE   | 30-09-2024 | To | 04-10-2024 |
| 17) | MRS. U CHAKRABORTY  | 30-09-2024 | To | 04-10-2024 |
| 18) | MR. A K PURKAYASTHA | 30-09-2024 | To | 01-10-2024 |
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| 21) | MS. B BHUYAN        | 30-09-2024 | To | 04-10-2024 |
| 22) | MR. A K BHUYAN      | 28-09-2024 | To | 16-10-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,30th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

| Sr.No.              | Case Number   | Main Parties   | Petitioner Advocate   | Respondent Advocate |
|---------------------|---|--|---|---------------------|
| <b>WITHDRAWAL</b>   |   |  |   |                     |
| 60                  | <a href="#">AB/2422/2024</a><br>B/O                                   | SWMKHWR BARO AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM            | S BARO<br>MS. S R KALITA  | PP, ASSAM           |
|                     | <b>WITH</b><br><a href="#">I.A.(CrI.)/922/2024</a><br>in AB/2422/2024 | SWMKHWR BORO AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM            |   | PP, ASSAM           |
| <b>MOTION</b>       |   |  |   |                     |
| 61                  | <a href="#">Crl.Pet./1134/2024</a><br>B/O                             | RAHMAN TARIQUE MASHUD<br><b>Versus</b><br>ARJOO AHMED                  | MR. B J MUKHERJEE<br>MR. S BISWAS<br>MR. H BURAGOHAIN           |                     |
| 62                  | <a href="#">Crl.Pet./1198/2024</a><br>FIXED.                          | MIRANDA KACHARI KAHAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | MR. A DUTTA<br>MR B TAID  | PP, ASSAM           |
| 63                  | <a href="#">Crl.Pet./1222/2024</a><br>B/O                             | JITEN DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR             | MR. A K GUPTA<br>MR. R S MISHRA                                 | PP, ASSAM           |
| 64                  | <a href="#">Crl.Pet./1223/2024</a><br>B/O                             | MAHEBUL ISLAM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM           | MR. N J DUTTA<br>MR N AHMED<br>MR. M M ZAMAN<br>MR A BASUMATARY | PP, ASSAM           |
| 65                  | <a href="#">AB/2603/2024</a><br>FIXED.                                | SHAQUIL MAHMOOD RAJA<br><b>Versus</b><br>THE STATE OF ASSAM            | MR A K DAS<br>MR A.SARKAR                                       | PP, ASSAM           |
| 66                  | <a href="#">AB/2622/2024</a><br>FIXED.                                | FAIJUDDIN AHMED AND MON AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM | MR T H HAZARIKA<br>MR A RASHID<br>MR. D ROY                     | PP, ASSAM           |
| 67                  | <a href="#">AB/2644/2024</a><br>B/O                                   | TANZIM AHMED CHOUDHURY,<br><b>Versus</b><br>THE STATE OF ASSAM         | MR. S MUNIR<br>MRS. S D CHOUDHURY                               | PP, ASSAM           |
| <b>BAIL HEARING</b> |   |  |   |                     |
| 68                  | <a href="#">AB/2452/2024</a><br>FIXED.                                | AFNUR CHOUDHURY AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM      | MR S M ABDULLAH P<br>MR S H SIKDAR<br>MR. J ALI                 | PP, ASSAM           |
| <b>ORDERS</b>       |   |  |   |                     |

69 [I.A.\(CrI.\)/935/2024](#)  
B/O  
in Bail Appln./2678/2024  
**WITH**  
[Bail Appln./2678/2024](#)

NOIMUDDIN ALIAS NAIMUDDIN ALI  
**Versus**  
THE STATE OF ASSAM

N. UDDIN

PP, ASSAM

NOIMUDDIN @ NAIMUDDIN ALI  
**Versus**  
THE STATE OF ASSAM

MR. M I HUSSAIN  
MS. P AHMED  
N. UDDIN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
| 2)  | MR. S K SAHARIAH    | 10-09-2024 | To | 21-10-2024 |
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| 22) | MR. A K BHUYAN      | 28-09-2024 | To | 16-10-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,30th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

| Sr.No.  | Case Number   | Main Parties   | Petitioner Advocate   | Respondent Advocate  |
|---|---|--|---|--|
| <b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b> |   |  |   |  |
| 37  | <a href="#">WP(C)/3854/2022</a><br>(AT 10:30 AM)  | ZINNATUN NEHAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                  | MR. Z HAMMAD  | SC, ELEM. EDU<br>GA, ASSAM<br>SC, SSA  |
| 38  | <a href="#">WP(C)/5963/2022</a><br>(AT 10:30 AM)  | NUR JAHAN BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                                 | MD B ISLAM<br>MR S HUSSAIN<br>MR M HOQUE  | SC, ELEM. EDU<br>GA, ASSAM<br>SC, AG<br>MR. DITUL DAS (R-9)<br>MR. R RAHMAN (R-9)<br>SC, FINANCE |
| 39  | <a href="#">Crl.A./330/2023</a><br>(AT 10:30 AM)  | SUMAN SHARMA @ CHUMAN KR. SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                 | MR. S R GOGOI<br>MR. T DEURI<br>MS B DUTTA<br>C. SARMAH   | MR N BARMAN (R-2)<br>MS J BARMAN (R-2)<br>MR B DEORI (r-2)<br>PP, ASSAM                          |
| <b>ADMISSION</b>                              |   |  |   |  |
| 40  | <a href="#">WP(C)/4253/2024</a><br>FIXED  | HARSHIT SANDILYA<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                                | MR. T R SARMA<br>MR. A K ROY  | MR H GUPTA (CGC)<br>DY.S.G.I.<br>SC, SEC. EDU.   |
| <b>BAIL HEARING (BA)</b>                      |   |  |   |  |
| 41  | <a href="#">Bail Appln./2702/2024</a><br>WITH OFFICE NOTE, FIXED  | ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S K TALUKDAR<br>MR. J M A CHOUDHURY<br>MR. A B T HAQUE<br>MS. R. R. SAIKIA  | PP, ASSAM  |
| <b>ORDERS</b>                                 |   |  |   |  |
| 42  | <a href="#">Cont.Cas(C)/367/2023</a><br>BY SLIP   | NILADRI SANKAR DAS AND 5 ORS.<br><b>Versus</b><br>NARAYAN KONWAR                                 | MR. K MIRA<br>MR. H A TALUKDAR  | MR S M T CHISTIE   |
| 43  | <a href="#">I.A.(Crl.)/668/2024</a><br>(AT 2:00 PM), WITH LCR 1 FILE, FIXED<br>in Crl.Pet./235/2021<br><b>WITH</b><br><a href="#">Crl.Pet./235/2021</a> | MUSSTT KHADIJA BEGUM<br><b>Versus</b><br>ABUL KALAM @ ABDUL KALAM AND ANR                        | MR. A K TALUKDAR<br>MR. S I KHAN  | PP, ASSAM  |
|   |   | ABUL KALAM @ ABDUL KALAM<br><b>Versus</b><br>MUSSTT KHADIJA BEGUM AND ANR                        | MR H R A CHOUDHURY<br>MR. N H MAZARBHUIYAN<br>MR. I A HAZARIKA<br>MR. M A CHOUDHURY<br>MS. L WAJEEDA<br>MR. M H SAIKIA<br>R ALI | MR. A K TALUKDAR (R-1)<br>MR. S ISLAM (R-1)<br>MR F K R AHMED (R-1)<br>PP, ASSAM                 |

44 WITH  
[Crl.Pet./929/2023](#)

MUSSTT. KHADIJA BEGUM @ KHADEJA  
BEGAM

MR. A K TALUKDAR  
MR S ISLAM

MR. A AHMED (R1)  
MR. M A CHOUDHURY (R1)  
PP, ASSAM (R2)

**Versus**

ABUL KALAM @ ABDUL KALAM AND ANR.

WITH  
[I.A.\(Crl.\)/555/2024](#)  
in [Crl.Pet./929/2023](#)

MUSSTT. KHADIJA BEGUM @ KHADEJA  
BEGAM

MR. A K TALUKDAR  
MR S ISLAM

PP, ASSAM

**Versus**

ABUL KALAM @ ABDUL KALAM AND ANR

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
| 2)  | MR. S K SAHARIAH    | 10-09-2024 | To | 21-10-2024 |
| 3)  | MS. B M CHETRI      | 11-09-2024 | To | 06-11-2024 |
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,30th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V]**

| Sr.No.           | Case Number                                   | Main Parties   | Petitioner Advocate   | Respondent Advocate   |
|------------------|---|--|---|---|
| <b>MOTION</b>    |   |  |   |   |
| 48               | <a href="#">WP(C)/5033/2024</a><br>FIXED      | ANSER ALI AND 29 ORS<br><b>Versus</b><br>DISTRICT COMMISSIONER GOALPARA<br>AND 3 ORS | MR H DAS<br>MR. B C DEKA<br>D BARUAH  | GA, ASSAM<br>SC, FOREST   |
| 49               | <a href="#">WP(C)/5050/2024</a><br>FIXED      | M/S MAHESH KUMAR CHANANI AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS.   | MS. M L GOPE<br>MS. N HAWELIA<br>MS. N GOGOI  | SC, GST<br>DY.S.G.I.  |
| <b>ADMISSION</b> |   |  |   |   |
| 50               | <a href="#">WP(C)/5037/2016</a><br>FIXED      | JONE MEDHI and 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                | MR.A D CHOUDHURY<br>MR.A K SARMA<br>MR.U CHOUDHURY<br>MR.T CHAKRABORTY<br>MR. P DUTTA | GA, ASSAM<br>MR. P SAIKIA<br>MR. R SARKAR<br>SC, SECONDARY<br>EDUCATION |
| <b>ORDERS</b>    |   |  |   |   |
| 51               | <a href="#">Cont.Cas(C)/358/2024</a><br>FIXED | SK. REAZ UDDIN<br><b>Versus</b><br>SMTI. GAYATRI BHOTTACHARJYA                       | MR. N ALAM R K<br>MR. A RAHMAN  | MR. R R Gogoi<br>SC, P H E  |
| 52               | <a href="#">WP(C)/2374/2024</a><br>FIXED      | BINA SINGH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                          | MR M RANA<br>MD. I AHMED<br>MS J A SIDDIKA  | GA, ASSAM<br>MRS M D CHOWDHURY(R-4)<br>MR N BARUAH(R-4)                 |

LEAVE NOTE OF ADVOCATES FOR 30/09/2024

|    |                     |            |    |            |
|----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 10) | MR A GOENKA         | 26-09-2024 | To | 04-10-2024 |
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,30th September 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

| Sr.No.                   | Case Number   | Main Parties  | Petitioner Advocate  | Respondent Advocate |
|--------------------------|---|---|--|---------------------|
| <b>WITHDRAWAL</b>        |   |   |  |                     |
| 51                       | <a href="#">AB/2461/2024</a><br>B/O   | PRASANJIT MAHATO<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. N DUBEY<br>MS. M DAIMARY<br>MS M AHMED   | PP, ASSAM           |
| 52                       | <a href="#">AB/2593/2024</a><br>B/O   | BIJAY DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. P K SARMA<br>MS M KAKOTY<br>MS. B BHUYAN<br>MS R SAHIN   | PP, ASSAM           |
| <b>BAIL HEARING (BA)</b> |   |   |  |                     |
| 53                       | <a href="#">Bail Appln./1576/2024</a><br>WITH SCANNED COPY OF CASE RECORD. FIXED. | MD. MAFIZAL HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. C K NATH<br>MR. N MAHAJAN<br>MR. AJAY SARMA  | PP, ASSAM           |
| 54                       | <a href="#">Bail Appln./2597/2024</a><br>WITH SCANNED COPY OF CASE RECORD. FIXED. | BINI TANGUM<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. P BORA<br>MS K SARMA   | PP, ASSAM           |
| <b>BAIL HEARING</b>      |   |   |  |                     |
| 55                       | <a href="#">AB/2211/2024</a><br>FIXED.  | AKKAS ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                | T A LASKAR   | PP, ASSAM           |
| 56                       | <b>WITH</b><br><a href="#">AB/2357/2024</a>                                       | RIBUL AHMED @ RIPUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. KAUSAR AHMED<br>T A LASKAR<br>A BORBHUYAN  |                     |
| 57                       | <a href="#">AB/2383/2024</a><br>FIXED.  | MD BAPON @ MD BAPON TALUKDAR @ AZIRUDDIN<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S C BISWAS<br>MS. K L R YANTHAN<br>MS A DAS<br>MS. U NANDA<br>MS A BORAH<br>MS. J GHOSH<br>MR. A K DAS | PP, ASSAM           |
| <b>ORDERS</b>            |   |   |  |                     |
| 58                       | <a href="#">Crl.A./241/2024</a><br>WITH LCR (THREE FILES). FIXED.                 | ISMAIL ALI @ MD. ISMAIL<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.         | MR. M A I HUSSAIN<br>MR. A AHMED<br>N ISLAM  | PP, ASSAM           |
|                          | <b>WITH</b><br><a href="#">I.A.(Crl.)/917/2024</a><br>in Crl.A./241/2024          | ISMAIL ALI @ MD. ISMAIL<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.         | MR. M A I HUSSAIN  | PP, ASSAM           |

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
| 2)  | MR. S K SAHARIAH    | 10-09-2024 | To | 21-10-2024 |
| 3)  | MS. B M CHETRI      | 11-09-2024 | To | 06-11-2024 |
| 4)  | J SHARMA            | 17-09-2024 | To | 04-10-2024 |
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| 8)  | MR. S C KEYAL       | 27-09-2024 | To | 30-09-2024 |
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| 13) | MS A.SARMA          | 30-09-2024 | To | 05-10-2024 |
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| 16) | MRS. M CHATTERJEE   | 30-09-2024 | To | 04-10-2024 |
| 17) | MRS. U CHAKRABORTY  | 30-09-2024 | To | 04-10-2024 |
| 18) | MR. A K PURKAYASTHA | 30-09-2024 | To | 01-10-2024 |
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| 20) | MR G BAISHYA        | 30-09-2024 | To | 04-10-2024 |
| 21) | MS. B BHUYAN        | 30-09-2024 | To | 04-10-2024 |
| 22) | MR. A K BHUYAN      | 28-09-2024 | To | 16-10-2024 |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,30th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[COURT PROCEEDING OF THE FOLLOWING CASES  
PERTAINING TO THE PRINCIPAL SEAT WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO.22]**

| Sr.No. Case Number                                  | Main Parties   | Petitioner Advocate                                  | Respondent Advocate  |
|---|--|--|--|
| <b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>       |  |  |  |
| 1 <a href="#">MACApp./674/2019</a><br>(AT 10:30 AM) | ABUL HUSSAIN<br><b>Versus</b><br>THE BRANCH MANAGER, UNITED INDIA<br>INSURANCE CO. LTD. AND 2 ORS. | MR. A R AGARWALA                                     | MR. A J SAIKIA   |
| 2 <a href="#">MACApp./696/2022</a><br>(AT 10:30 AM) | THE NATIONAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>SMTI. TUNU DAS AND 3 ORS             | MS. R D MOZUMDAR<br>MR. S P SHARMA<br>MS. C MOZUMDAR | MR. P GOHAIN (r-1,2)<br>MR. A K GUPTA (r-1,2)<br>MR. B KALITA (r-1,2)<br>MR. A BHATTACHARYYA<br>(R-1, 2)<br>MR. S SINGH (R-1, 2) |

LEAVE NOTE OF ADVOCATES FOR 30/09/2024

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
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| 6)  | MR A TEWARI         | 23-09-2024 | To | 03-10-2024 |
| 7)  | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 8)  | MR. S C KEYAL       | 27-09-2024 | To | 30-09-2024 |
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| 10) | MR A GOENKA         | 26-09-2024 | To | 04-10-2024 |
| 11) | MR R GOENKA         | 26-09-2024 | To | 04-10-2024 |
| 12) | MS. S SARMA         | 03-10-2024 | To | 21-10-2024 |
| 13) | MS A.SARMA          | 30-09-2024 | To | 05-10-2024 |
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| 15) | MR. S BANIK         | 30-09-2024 | To | 01-10-2024 |
| 16) | MRS. M CHATTERJEE   | 30-09-2024 | To | 04-10-2024 |

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 17) | MRS. U CHAKRABORTY  | 30-09-2024 | To | 04-10-2024 |
| 18) | MR. A K PURKAYASTHA | 30-09-2024 | To | 01-10-2024 |
| 19) | MR. S SHARMA        | 30-09-2024 | To | 01-10-2024 |
| 20) | MR G BAISHYA        | 30-09-2024 | To | 04-10-2024 |
| 21) | MS. B BHUYAN        | 30-09-2024 | To | 04-10-2024 |
| 22) | MR. A K BHUYAN      | 28-09-2024 | To | 16-10-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,30th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS BENCH WILL SIT AT 2:00 P.M.**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

| Sr.No.                   | Case Number   | Main Parties  | Petitioner Advocate   | Respondent Advocate  |
|--------------------------|---|---|---|--|
| <b>ADMISSION</b>         |   |   |   |  |
| 26                       | <a href="#">WP(C)/5415/2016</a><br>FIXED  | THE INDIAN OIL CORPORATION LIMITED<br><b>Versus</b><br>THE LIQUIDATOR and 2 ORS   | MR.M K CHOUDHURY<br>MS.A CHOUDHURY<br>MR.N BARUAH<br>MR P BHARDWAJ<br>MR.T N SRINIVASAN | DR.B AHMED<br>GA, ASSAM<br>MR.P HAZARIKA R-1<br>MR.M CHOUDHURY(R-1)<br>MR.P K MUNIR(R-1) |
| 27                       | <a href="#">WP(C)/4535/2023</a><br>FIXED  | M/S BHABANI PERFORMER AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MS. RUKMINI BARUA<br>MS. PADMINI BARUA  | SC, WATER RESOURCE<br>SC, FINANCE  |
| <b>BAIL HEARING (BA)</b> |   |   |   |  |
| 28                       | <a href="#">Bail Appln./2752/2024</a><br>BA 509/2024 (D/O), WITH CASE<br>RECORD (SCANNED COPY), FIXED | THEMBOI @ SMT. THEMBOI SINGSON<br><b>Versus</b><br>UNION OF INDIA                 | MR. A AHMED<br>MR. M A CHOUDHURY<br>U U KHAN<br>MR A AHMED                              | SC, DRI  |

LEAVE NOTE OF ADVOCATES FOR 30/09/2024

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
| 2)  | MR. S K SAHARIAH    | 10-09-2024 | To | 21-10-2024 |
| 3)  | MS. B M CHETRI      | 11-09-2024 | To | 06-11-2024 |
| 4)  | J SHARMA            | 17-09-2024 | To | 04-10-2024 |
| 5)  | MR. B NATH          | 19-09-2024 | To | 02-10-2024 |
| 6)  | MR A TEWARI         | 23-09-2024 | To | 03-10-2024 |
| 7)  | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 8)  | MR. S C KEYAL       | 27-09-2024 | To | 30-09-2024 |
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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 13) | MS A.SARMA          | 30-09-2024 | To | 05-10-2024 |
| 14) | MRS A BUJARBARUAH   | 30-09-2024 | To | 05-10-2024 |
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,30th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

| Sr.No.                   | Case Number                                    | Main Parties  | Petitioner Advocate                            | Respondent Advocate |
|--------------------------|--|---|--|---------------------|
| <b>WITHDRAWAL</b>        |  |   |  |                     |
| 51                       | <a href="#">Bail Appln./2923/2024</a><br>B/O   | SAHJAHAN ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. M KHAN<br>MR A K DAS<br>MS J AKTAR         | PP, ASSAM           |
| <b>MOTION (BA)</b>       |  |   |  |                     |
| 52                       | <a href="#">Bail Appln./3008/2024</a><br>B/O   | BADRUZ ZAMAN CHOUDHURY<br><b>Versus</b><br>STATE OF ASSAM                     | MR. R P SARMAH<br>MRS. R RONGMEI               | PP, ASSAM           |
| <b>BAIL HEARING (BA)</b> |  |   |  |                     |
| 53                       | <a href="#">Bail Appln./2748/2024</a><br>FIXED | ABDUL HASIM KHAN @ MD ABDUL HASIB KHAN<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A AHMED<br>MR. M A CHOUDHURY<br>MR A AHMED | PP, ASSAM           |
| 54                       | <a href="#">Bail Appln./2895/2024</a><br>FIXED | UTPOLA BOSE<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR F Z MAZUMDER                                | PP, ASSAM           |
| 55                       | <a href="#">Bail Appln./2960/2024</a><br>FIXED | TARANGA CHOUDHURY AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR      | MR. U DUTTA<br>B DUTTA                         | PP, ASSAM           |

LEAVE NOTE OF ADVOCATES FOR 30/09/2024

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
| 2)  | MR. S K SAHARIAH    | 10-09-2024 | To | 21-10-2024 |
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# THE GAUHATI HIGH COURT AT GUWAHATI

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**2:00 PM to 4:45 PM**

**[ For Monday,30th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

| Sr.No.                   | Case Number   | Main Parties   | Petitioner Advocate                                    | Respondent Advocate             |
|--------------------------|---|--|--|---------------------------------|
| <b>TO BE SPOKEN TO</b>   |   |  |  |                                 |
| 52                       | <a href="#">CRP/88/2019</a><br>(AT 2:00 PM)   | AMIYA KUMAR BHATTACHARYYA<br><b>Versus</b><br>BICHITRA BHAGAWATI     | MR H NATH<br>MR. M DEKA<br>MR. B D DEKA<br>N CHAUDHURY | MR A UPADHYAY<br>MR. P UPADHYAY |
| <b>BAIL HEARING (BA)</b> |   |  |  |                                 |
| 53                       | <a href="#">Bail Appln./2484/2024</a><br>PART-HEARD, WITH CASE<br>RECORD(SCANNED COPY), FIXED | MD WAHIDUZZAMAN @ SUMAN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A AHMED<br>U U KHAN<br>MR A AHMED                  | PP, ASSAM                       |
| 54                       | <a href="#">Bail Appln./2850/2024</a><br>FIXED  | BIKRAM KHAN<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. C K NATH<br>MR. S MUNIR<br>MR. AJAY SARMA          | PP, ASSAM                       |

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
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|-----|---------------------|------------|----|------------|
| 16) | MRS. M CHATTERJEE   | 30-09-2024 | To | 04-10-2024 |
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:45 PM**

**[ For Monday,30th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-III]**

**THIS BENCH WILL RISE AT 1:00 PM]**

| Sr.No. Case Number                                      | Main Parties   | Petitioner Advocate  | Respondent Advocate  |
|---|--|--|--|
| <b>DELIVERY OF ORDER</b>                                |  |  |  |
| 29 <a href="#">WP(C)/7429/2015</a><br>BY SLIP, WITH LCR | BONGAIGAON REFINERY EMPLOYEES' UNION<br><b>Versus</b><br>THE UNION OF INDIA and ANR          | MR.A DASGUPTA<br>MR.S CHAKRABORTY<br>MR.B DAS<br>MS.B DAS  | MR.K N CHOUDHURY(R-2)<br>MR.H SARMA(R-2)<br>MR.A D CHOUDHURY(R-2)<br>ASSTT.S.G.I.<br>SC, BRPL                            |
| <b>ADMISSION</b>  |  |  |  |
| 30 <a href="#">WP(C)/7239/2022</a><br>B/O               | SMTI. MAMONI KAKATI<br><b>Versus</b><br>THE STATE OF ASSAM 5 ORS.                            | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MS L HMAR   | GA, ASSAM<br>MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT<br>MR. C K S BARUAH, GA, ASSAM<br>MR. R BORPUJARI, SC, FINANCE |
| <b>WITH</b><br>31 <a href="#">WP(C)/7585/2022</a>       | JYOTSHNA BORTHAKUR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                          | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MS L HMAR   | GA, ASSAM<br>MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT<br>MR. C K S BARUAH, GA, ASSAM<br>MR. R BORPUJARI, SC, FINANCE |
| 32 <a href="#">WP(C)/4785/2023</a><br>FIXED             | PRAFULLA SARMAH BARUAH<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION COMPNY LTD AND 4 ORS | MR. R SARMA<br>MS. S D SAIKIA  | SC, APDCL  |
| <b>HEARING</b>  |  |  |  |
| 33 <a href="#">WP(C)/4703/2018</a><br>BY SLIP           | SURJYAJIT SAIKIA AND 40 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.               | MR. M K CHOUDHURY (R-1,-10,13,14, 16,18,22,24-28,30,32,33,35,39,41)<br>MR. A K PURKAYASTHA<br>MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41)<br>MR N N UPADHYAYA<br>MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41)<br>MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41)<br>MR. S SHARMA | SC, HIGHER EDU<br>MR H GUPTA (CGC, R6)<br>SC, U G C<br>ASSTT.S.G.I.  |

|    |  |  |  |   |
|----|--|--|--|---|
| 34 | <b>WITH</b><br><a href="#">WP(C)/7088/2015</a> | UPEN KUMAR SAHA and ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR.M K CHOUDHURY<br>MR.N BARUAH<br>MRP BHARDWAJ<br>MR.T N SRINIVASAN                   | SC, HIGHER EDUCATIONR1<br>and3<br>SC, FINANCE(R2)<br>SC, U G C(R4)  |
| 35 | <b>WITH</b><br><a href="#">WP(C)/7225/2015</a> | MRS. TULIKA DAS and ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR.M K CHOUDHURY<br>MR.N BARUAH<br>MRP BHARDWAJ<br>MR.T N SRINIVASAN<br>MR.A BARKAKATI | SC, U G CR-4<br>SC, HIGHER EDUCATION(R-<br>1&3)<br>SC, FINANCE(R-2) |

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
| 2)  | MR. S K SAHARIAH    | 10-09-2024 | To | 21-10-2024 |
| 3)  | MS. B M CHETRI      | 11-09-2024 | To | 06-11-2024 |
| 4)  | J SHARMA            | 17-09-2024 | To | 04-10-2024 |
| 5)  | MR. B NATH          | 19-09-2024 | To | 02-10-2024 |
| 6)  | MR A TEWARI         | 23-09-2024 | To | 03-10-2024 |
| 7)  | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 8)  | MR. S C KEYAL       | 27-09-2024 | To | 30-09-2024 |
| 9)  | MR. M K MAJUMDAR    | 25-09-2024 | To | 30-09-2024 |
| 10) | MR A GOENKA         | 26-09-2024 | To | 04-10-2024 |
| 11) | MR R GOENKA         | 26-09-2024 | To | 04-10-2024 |
| 12) | MS. S SARMA         | 03-10-2024 | To | 21-10-2024 |
| 13) | MS A.SARMA          | 30-09-2024 | To | 05-10-2024 |
| 14) | MRS A BUJARBARUAH   | 30-09-2024 | To | 05-10-2024 |
| 15) | MR. S BANIK         | 30-09-2024 | To | 01-10-2024 |
| 16) | MRS. M CHATTERJEE   | 30-09-2024 | To | 04-10-2024 |
| 17) | MRS. U CHAKRABORTY  | 30-09-2024 | To | 04-10-2024 |
| 18) | MR. A K PURKAYASTHA | 30-09-2024 | To | 01-10-2024 |
| 19) | MR. S SHARMA        | 30-09-2024 | To | 01-10-2024 |
| 20) | MR G BAISHYA        | 30-09-2024 | To | 04-10-2024 |
| 21) | MS. B BHUYAN        | 30-09-2024 | To | 04-10-2024 |
| 22) | MR. A K BHUYAN      | 28-09-2024 | To | 16-10-2024 |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,30th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-III]**

| Sr.No.           | Case Number                             | Main Parties  | Petitioner Advocate   | Respondent Advocate                 |
|------------------|---|---|---|-------------------------------------|
| <b>MOTION</b>    |   |   |   |                                     |
| 60               | <a href="#">WP(C)/5037/2024</a><br>B/O  | JATISH BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS. | MR. JYOTIRMOY ROY<br>MR. R HAZARIKA<br>MR. C CHAKRABORTY        | GA, ASSAM                           |
| <b>ADMISSION</b> |   |   |   |                                     |
| 61               | <a href="#">WP(C)/215/2023</a><br>FIXED | NIVA DOLEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS     | MR. U K NAIR<br>MR. M P SARMA<br>MR. A BORO                     | SC, AG<br>SC, HEALTH<br>SC, FINANCE |
| 62               | <a href="#">WP(C)/4765/2024</a><br>B/O  | CHANDAN DAS<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS    | MS. S SEAL<br>MR. R MAJUMDAR<br>MS. S KANUNGOE<br>MS. J CHETTRY | DY.S.G.I.<br>SC, A A I              |

LEAVE NOTE OF ADVOCATES FOR 30/09/2024

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
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| 8)  | MR. S C KEYAL       | 27-09-2024 | To | 30-09-2024 |
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|     |                |            |    |            |
|-----|----------------|------------|----|------------|
| 19) | MR. S SHARMA   | 30-09-2024 | To | 01-10-2024 |
| 20) | MR G BAISHYA   | 30-09-2024 | To | 04-10-2024 |
| 21) | MS. B BHUYAN   | 30-09-2024 | To | 04-10-2024 |
| 22) | MR. A K BHUYAN | 28-09-2024 | To | 16-10-2024 |





# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST-I ]

[ FOR MONDAY, THE 30<sup>TH</sup> DAY OF SEPTEMBER, 2024 ]

[ AT 10:30 AM ]

**BEFORE**

**HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR**

[ COURT NO: 26 ]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING ]

## **ORDERS**

1. ELECTION PET. 9/2024  
(FIXED) TANI LOFFA  
**VERSUS** KHOGEN BUI  
MAMA NATUNG PARSWAJYOTI DAS NAIR  
G ALAM

**WITH**

I.A.(C) 155/2024 TANI LOFFA PARSWAJYOTI DAS NAIR  
IN ELECTION PET. 9/2024 **VERSUS**  
MAMA NATUNG

**WITH**

I.A.(C) 156/2024 TANI LOFFA PARSWAJYOTI DAS NAIR AJIN APANG, SR.  
IN ELECTION PET. 9/2024 **VERSUS** ADVOCATE  
MAMA NATUNG S/C ELECTION  
COMMISSION